

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 111
CP No. (IB)- 29/9/JPR/2020
Under Section 9 of IBC, 2016**

In the matter of:

M/s Pioneer Plastic Industries Ltd.

...Operational Creditor

Versus

M/s Salamudeen Advantage Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : None-appeared

For the Corporate Debtor : None-appeared

ORDER

It is seen that none appeared in the matter for the Petitioner since last two dates i.e. on 23.08.2022, 30.06.2022. The Respondent has not appeared since very beginning. CP No. 29/9/JPR/2020 is dismissed in non-prosecution of the case.

sdr

(Prasanta Kumar Mohanty)
Technical Member

sdr

(Deep Chandra Joshi)
Judicial Member

September 27, 2022
VG